

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A No. 4250/2017
M.A No. 4420/2017**

New Delhi, this the 13th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

(By Advocate : Mr. G. S. Rana)

Versus

1. Commissioner / South Delhi Municipal Corporation, 9th Floor, Civic Centre, Jawahar Lal Nehru Marg, (Minto Road) New Delhi-110002.
 2. Addl. Commr. (Engg.) Disc. Authority South Delhi Municipal Corporation, 6th Floor, Civic Centre, Jawahar Lal Nehru Marg, (Minto Road) New Delhi-110002.
 3. Chief Vigilance Officer, South Delhi Municipal Corporation, 26th Floor, Civic Centre, Jawahar Lal Nehru Marg, (Minto Road) New Delhi-110002.
 4. Deputy Commissioner/S.P. Zone Spl. Inquiry Officer (Disc. Authority) North Delhi Municipal Corporation, Idgah Road, Behind P.S. Sadar Bazar, Delhi-110006.

(By Advocate : Mr. R. K. Jain for R-1, 2 and 3, Mr. D. S. Mahendru representing respondent no. 4)

ORDER (ORAL)**Mrs. Jasmine Ahmed, Member (J)**

Counsel for applicant states that he wants to withdraw this O.A as appellate order has already been passed in this case. Accordingly, he seeks permission from this Court to file a fresh O.A with liberty to impugn the appellate order.

2. Hence, the O.A is dismissed having been withdrawn with the aforesaid liberty as prayed for.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/